



The Orissa Gazette

PUBLISHED BY AUTHORITY.

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Thursday, 7th	9-10 A.M.	Arrive Salur.	
	9-40 A.M.	Detrain and drive to Koraput.	
About	11-55 A.M.	Arrive Koraput Circuit House.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Friday, 8th to Wednesday, 13th	}	HALT.	
Thursday, 14th		...	...
...	4-15 P.M.	Leave Koraput	... By car.
About	6-30 P.M.	Arrive Salur and entrain.	
	9-08 P.M.	Leave Salur	... By special train.
Friday, 15th	8-35 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

*F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency from Koraput to Puri on the 14th/15th November but will travel from Koraput to Berhampur by car on 15th and motor thence to Puri on the 18th after halting at Berhampur on the 16th and 17th November.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 1st November 1940.

No. 7557-A.—In exercise of the powers conferred by sub-section (2) of section 8 of the Reformatory Schools Act, 1897 (VII of 1897), and in supersession of notifications Nos. 4873-A. and 4876-A., dated the 16th July 1940, the Governor of Orissa is pleased to empower the Subdivisional Magistrates in the districts of Ganjam and Koraput to direct the detention of youthful offenders in a Reformatory School under sub-section (1) of the said section.

The 1st November 1940.

No. 7571-A.—Mr. W. W. Dalziel, I.C.S., Secretary to Government in the Law, Commerce and Labour Department, is

appointed to be Publicity Officer and Provincial Press Adviser to Government and Additional Secretary to Government in the Home Department in addition to his own duties.

The 1st November 1940.

No. 7603-A.—His Excellency the Governor is pleased to allot to Mr. E. C. Ansorge, C.I.E., I.C.S., Adviser to His Excellency, the business of Government arising in the Home (Publicity) Department in addition to the business allotted to him in notification No. 9198-A., dated the 8th November 1939.

The 5th November 1940.

No. 7642-A.—Sri G. Apparao Pantulu, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is transferred to the headquarters station of the district of Balasore.

The 6th November 1940.

No. 7673-A.—Mr. R. S. Swann, I.C.S., Assistant Magistrate and Collector in the Khurda subdivision of the district of Puri, is transferred to the Berhampur subdivision of the district of Ganjam.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

The 6th November 1940.

No. 7663-A.—The following notification, issued by the Government of India in the Home Department, is republished for general information.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

POLICE.

New Delhi, the 12th October 1940.

No. 74/4/40-Police.—The following is published for general information :—

“I, Lawrence John Lumley, Marquess of Zetland, one of His Majesty's Principal Secretaries of State, in virtue of the powers conferred by section 246(1) and section 250(1) of the Government of India Act, 1935, hereby make, with the concurrence of my Advisers, the following amendment in the Reserved Posts (Indian Police) Rules, 1938, namely :—

In sub-rules (1) and (2) of Rule 4 for the words “the Governor” the words “the Governor-General or the Governor as the case may be”, shall be substituted.

Given under my hand this twentieth day of November, 1939.

ZETLAND,

One of His Majesty's Principal Secretaries of State.

J. G. SIMMS,

Deputy Secy. to the Govt. of India.

FINANCE DEPARTMENT.

NOTIFICATION.

The 1st November 1940.

No. 10511-F.—Mr. Rahim Siddique, temporary Deputy Superintendent of the Government Press, Cuttack, is appointed as the Superintendent of the Government Press, with effect from the 1st November 1940. He will be on probation for six months.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATION.

The 28th October 1940.

No. 4530-R.—The services of Sri G. Apparao Pantulu, Deputy Collector on probation, who was temporarily appointed as Assistant Secretary to the Revenue Commissioner in Revenue Department notification No. 4332-R., dated the 2nd October 1940, are replaced at the disposal of the Home Department.

By order of the Governor,

R. P. WARD,

Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 6th November 1940.

No. 3509-D.—Sri Bipin Bihari Babu, Sub-Deputy Collector, Assistant Registrar, Co-operative Societies, Angul Circle, is granted leave on average pay for eight days, with effect from the 28th September 1940, under rules 150, 155 to 157 of the Orissa Service Code.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 1st November 1940.

No. 5281-L.S.-G.—In exercise of the powers conferred by section 18 of the Bihar and Orissa Local Self-Government Act, 1985, the Governor of Orissa is pleased to appoint Maulavi Syed Fazle Haq, M.L.A., to be a member of the Cuttack District Board, vice Maulavi Fazlur Rahman, deceased.

By order of the Governor,

S. DAS,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 31st October 1940.

No. 4342-E.—Maulavi Mirza Farkhund Ali Baig, Headmaster of the Puri Zila School, is granted leave on average pay for twenty-two days under rules 150, 155 to 157 and 163 of the Orissa Service Code, with effect from the 4th November 1940.

The 31st October 1940.

No. 4343-E.—Sri Apurba Krishna Sarkar, Assistant Headmaster of the Puri Zila School, is appointed to act as headmaster of that school in the senior branch of class II of the Orissa Educational Service during the absence on leave of Maulavi Mirza Farkhund Ali Baig.

By order of the Governor,

S. DAS,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATION.

The 29th October 1940.

No. 7548-A.—Sri Nrusinhananda Panda, Sub-Deputy Collector on probation, who was placed under suspension, with effect from the 4th February 1940, was reverted to his permanent post of an assistant in the office of the Revenue Commissioner, Orissa, with effect from the 30th July 1940.

Notification No. 5309-A., dated the 30th July 1940, published in the *Orissa Gazette*, Part I, at page 155, is cancelled.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.

The 1st November 1940.

No. 3069—LXIII-3/40-Regn.—On being relieved of his officiating appointment as the

District Sub-Registrar, Balasore, Sri Bipin Behari Pujari is appointed to be the Sub-Registrar of Aska in the district of Ganjam.

The 1st November 1940.

No. 3070—LXIII-3/40-Regn.—On being relieved of his officiating appointment as the Sub-Registrar, Aska, Sri P. Rama Rao is appointed to act temporarily as the Sub-Registrar of Purusottampur in the district of Ganjam, vice Sri Lala Rajendra Narayan Ray, Sub-Registrar on leave or until further orders.

The 1st November 1940.

No. 3071—LXIII-3/40-Regn.—On being relieved by Sub-Registrar Sri Basudeb Misra, Sri Govind Chandra Patnaik, probationary Sub-Registrar, is re-posted to the Sadr Registration Office at Cuttack.

The 2nd November 1940.

No. 3076—XL-7/40-Regn.—Sri Prafulla Chandra Patnaik, officiating Sub-Registrar, Jaleswar, is granted combined leave for fifty days, viz., unearned leave on half-average pay for forty-three days and extraordinary leave for seven days, with effect from the 6th October 1940, under rules 11 and 14 of the Orissa Leave Rules, in extension of the leave already granted to him in notification No. nil, dated the 6th September 1940.

E. R. WOOD,

Inspector-General of Registration.

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATION.

CORRIGENDUM TO NOTIFICATION No. E-3/29, DATED THE 24TH OCTOBER 1940, PUBLISHED IN THE 'ORISSA GAZETTE', DATED THE 1ST NOVEMBER 1940, PART I, PAGE 228.

The 31st October 1940.

The word "likely" should be substituted for the word "liable" occurring after words "provinces of Bihar and Orissa, as are" towards the end of the notification.

F. R. MERCHANT,

*Commissioner of Income-tax,
Bihar and Orissa.*